

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Review Petition No. 8/2011
in
Petition No. 91/2010**

Coram

1. Dr. Pramod Deo, Chairperson
2. Shri S.Jayaraman, Member
3. Shri V.S.Verma, Member
4. Shri M.Deena Dayalan, Member

DATE OF ORDER: 4.7.2011

In the matter of

Review of the order dated 11.3.2011 in Petition No. 91/2010 relating to approval under sub-section (4) of Section 28 of Electricity Act, 2003 read with Regulation 4 of Central Electricity Regulatory Commission (Fees and charges of Regional Load Despatch Centre and other related matters) Regulations, 2009 for NRLDC charges (POSOCO Portion) for the control period 1.4.2009 to 31.3.2014.

Power System Operation Corporation Ltd. (POSOCO)

Petitioner

Vs

1. CMD, UPPCL, Uttar Pradesh Power Corporation Limited, Shakti Bhawan, 14-Ashok Marg, Lucknow-226001
2. Principal Secretary, Government of J&K, Civil secretariat, Srinagar,J&K.
3. CMD, Rajasthan Rajya Vidyut Prasaran Nigam Limited, Vidyut Bhawan, Vidyut Marg, Jaipur-302005
4. Chairman, Punjab State Electricity Board, The Mall, Patiala-147 001
5. Managing Director, Haryana Vidyut Prasaran Nigam Limited, Shakti Bhawan, Sector-6, Panchkula-134109.
6. CMD, Delhi Transco Limited, Shakti Sadan, Kotla Road, New Delhi-110 002
7. Chairman, Himachal Pradesh State Electricity Board, Kumar House, Vidyut Bhawan, Shimla-171004
8. Managing Director, Power Transmission Corporation of



- Uttarakhand Limited, 7-B, Lane No-1, Vasant Vihar Enclave, Dehradun - 248 001.
9. Chief Engineer, Electricity Department, UT Chandigarh, Sector 9-D, UT Chandigarh-160019
 10. Chief Electrical Engineer, North Central Railway, GM Office Building, Allahabad, UP.
 11. Executive Director, NRTS-I, Power grid Corporation of India Ltd., B-9, Outab Institutional Area, New Delhi-110016

Users under the category of Generating Stations and Sellers

1. General Manager, Singrauli Super Thermal Power Station, Shakti Nagar, UP-231222
2. General Manager, Rihand Super Thermal Power Station-I, Rihand Nagar, UP-231223
3. General Manager, Rihand Super Thermal Power Station-II, Rihand Nagar, UP-231223
4. General Manager, Dadri National Capital Power Project, Dadri Dhaulana Road, Distt. Gautam Buddh Nagar, UP-201008
5. General Manager, Firoz Gandhi Unchahar Thermal Power Project-I, Unchahar, Distt. Raibareilly, UP
6. General Manager, Firoz Gandhi Unchahar Thermal Power Project-II, Unchahar,, Distt. Raibareilly, UP
7. General Manager, Firoz Gandhi Unchahar Thermal Power Project-III, Unchahar, Distt. Raibareilly, UP
8. General Manager, Dadri Gas Power Project, Dhaulana Road, Distt. Gautam Buddh Nagar, UP-201008
9. General Manager, Auraiya Gas Power Project(Gas Fired, RLNG Fired, Liquid Fired), Dibiyapur, Distt Etawah, UP-206244
10. General Manager, Anta Gas Power Project (Gas Fired, RLNG Fired, Liquid Fired), Distt. Baran, Rajasthan-325209
11. Station Director, Narora Atomic Power Station, Narora, Distt. Bulandshahar, UP-202389
12. Station Director, Rajasthan Atomic Power Station-B, Anu Shakti Vihar, Kota, Rajasthan-323303
13. General Manager, Bairasiul Hydro Electric Project, NHPC Ltd.,Surangini, Distt. Chamba, HP-176317
14. General Manager, Salal Hydro Electric Project, NHPC Ltd, Jyotipuram, Distt. Udhampur, J&K-182312
15. General Manager, Tanakpur Hydro Electric Project, NHPC Ltd., Banbassa, Distt. Champawa,Uttarakhand-262310
16. General Manager, Chamera-I Hydro Electric Project, NHPC Ltd., Khairi, Distt. Chamba, HP-176310

17. General Manager, Uri Hydro Electric Project, NHPC Ltd., Mohra, Distt. Baramulla, J&K-193122
18. General Manager, Chamera-II Hydro Electric Project, NHPC Ltd., Karian, Distt. Chamba, HP-176310
19. General Manager, Dhauliganga Hydro Electric Project, NHPC Ltd., Tapovan, Dharchula, Pithoragarh, Uttrakhand-262545
20. General Manager, Dulhasti Hydro Electric Project, NHPC Ltd., Chenab Nagar, Distt. Kishtwar, J&K-182206
21. General Manager, Satluj Jal Vidyut Nigam Ltd. Power Project, Jhakri, Rampur, Distt. Shimla, HP-172201
22. General Manager, Tehri Hydro Development Corporation Ltd., Pragatipuram, Rishikesh, Uttrakhand-249201

Users under the category of Inter State Transmission Licensees

1. Executive Director, NRTS-I, Power Grid Corporation of India Ltd., B-9, Qutab Institutional Area, New Delhi-110016
2. Director, Operations, Powerlinks Transmission Ltd., 10th Floor, DLF Tower-A, District Centre, Jasola, New Delhi-110044

Respondents

ORDER

This application has been filed by Power System Operation Corporation Ltd. (POSOCO), the petitioner herein, seeking review of the order of the Commission dated 11.3.2011 in Petition No. 91/2010 under which fees and charges of NRLDC (POSOCO Portion) was approved for the control period 1.4.2009 to 31.3.2014.

2. The petitioner in its letter dated 16.6.2011 has sought the permission of the Commission to withdraw the present petition and file an appropriate application.

3. The prayer of the petitioner is accepted. Accordingly, Review Petition 8/2011 in Petition No. 91/2009 is disposed of as withdrawn.

Sd/-	sd/-	sd/-	sd/-
(M.DEENA DAYALAN) MEMBER	(V.S.VERMA) MEMBER	(S.JAYARAMAN) MEMBER	(Dr. PRAMOD DEO) CHAIRPERSON